

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 2189/93

New Delhi this the 7th day of April, 1999.
Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

(b)

In the matter of

1. Lino Key-Board Operators,
Staff Association, Mayapuri,
Ring Road, New Delhi-64
through its Secretary
Shri D.C. Verma
RZ/M-12, Chankya Place-II,
New Delhi-59.

2. Shri P.N. Sudan
BF-20, Janak Puri,
New Delhi-58.

..Applicants

(By Advocate Sh.D.R. Gupta)

Versus

1. Union of India through
the Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.

2. Director of Printing,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.

3. The Manager,
Government of India Press,
Mayapuri, New Delhi-64.

..Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Gupta states that the grievances of the applicants
have been satisfied and prays for permission to withdraw the

O.A.

Permission is granted. OA is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)

S.R. Adige
(S.R. Adige)
Vice Chairman(A)

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